

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(4)


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/122/2017  
NAME OF THE TRANSFEROR : RONNY GEORGE  
NAME OF THE TRANSFERREE : PROFESSIONAL COURIERS NETWORK LTD & 6  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① V.N. BOUACHIDORE COUNSEL FOR APPLICANTS/ PET 

2. Mr. P. H. Aravinth Pandian  
Senior Counsel  
for M/s Mukundan S  
P. Guruswamy Counsel for Respondent 

**ORDER**

Counsel for both the parties present, prayed for time for making submissions in relation to the Application filed for waiver of the requirements under Section 244 of the Companies Act, 2013. At request, time is enlarged. Put up on **06.03.2018** at **10.30 AM.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)